

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

MA-
O.A. 1027 of 1996.

Date of Order: 6.12.96.

Present: Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.
Hon'ble Mr. M.S. Mukherjee, Administrative Member.

B. K. JOARDAR

-VS-

UNION OF INDIA & ORS.

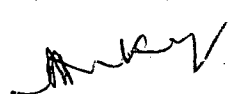
For the petitioner: Mr. P. B. Misra, counsel, with Mr. S. K. Mitra, counsel.

For the respondents: Mr. P. Chatterjee, counsel.

O R D E R

Both sides are present.

Hearing the ld. counsel for both the parties, we consider that it is a fit case for adjudication. The application is, accordingly, admitted and may be listed for hearing before the Single Bench on 6.2.97. Reply be filed in 4 weeks.


MEMBER (A)


VICE-CHAIRMAN.